

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 06/07/2017 AT 10.30 AM**

**PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL**





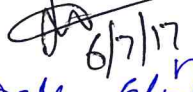

APPLICATION NUMBER :

PETITION NUMBER : CP/509/ (IB)/CB/2017

NAME OF THE APPLICANT : HALDIA COKE AND CHEMICALS PVT LTD

UNDER SECTION : 10 RULE 7 OF INSOLVENCY & BANKRUPTACY CODE 2016

| S.No. | NAME (IN CAPITAL) | DESIGNATION | SIGNATURE |
|-------|-------------------|------------------------|-----------|
| | | REPRESENTATION BY WHOM | |

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|----|-----------------------------------|------------------------------|---|
| 1. | D. Giridharan Dominic S. David | Counsel for Axis Bank |  |
| 2. | V. SURESH | Counsel for Applicant |  |
| 3. | V.V. Sivakumar | Counsel for J&K Bank |  |
| 4. | M. Muthuperiasamy | Counsel for UBI |  |
| 5. | S. SATHIYANARAYANAN | Counsel for BOB |  |
| 6. | N. SIVABALAN | Counsel for Corporation Bank |  |

ORDER

Mr. V. Suresh, Counsel for Applicant present. Mr. Dominic S. David, Counsel for Axis Bank present. Mr. V.V. Sivakumar, Counsel for J&K Bank present. Mr. M. Muthuperiasamy, Counsel for Union Bank of India present. Mr. S. Sathiyarayanan, Counsel for Bank of Baroda present. Mr. N. Sivabalan, Counsel for Corporation Bank present. They sought time for arguments. **Put up on 11.07.2017 at 10.30 A.M.**


(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)


(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)